HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject:

Assignment of Review Petitions to the different Hon'ble Division Benches, pending disposal before the Jammu Wing of High Court.

ORDER

No: 211 /RJ/HCWJ/2025

Dated: 15.07.2025

In order to expedite the disposal of Review Petitions arising out of the Judgments/Orders passed by the Hon'ble Division Benches, members of which have either demitted their office or have been transferred, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign such Review Petitions, the list of which is appended herewith as "Annexure A (colly) and Annexure B (colly)" respectively, to the Hon'ble Division Bench-I and Hon'ble Division Bench-II.

By Order

(Sandcep Kour) Registrat Füldicial

Dated: 15.07.2025

No:1640-47/RJ/HCWJ/2025

Copy of the above order is forwarded to the:

- 1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
- 2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
- 3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.
- 4. Secretary to Hon'ble Mr./Mrs. Justice

.... for kind information of their Lordships.

- 5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
- 6. In-charge Library, High Court of J&K and Ladakh Jammu/ Srinagar for information and keeping the record of the same.
- 7. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer /Digitization/ Civil, Criminal, Arbitration/ SWP/ WP (C)/LPA, PIL/ OWP Section, for information and necessary action.

8. Order file.

Registrar Judicial
High Court of J&K and Ladakh

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"A"

Review Petitions assigned to Hon'ble Division Bench-I

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
				RESIDENTS OF	
			ĺ	CHANNI HIMMAT	STATE TH. HOUSING AND
1.	RPLPA	6	2009	AND ANR.	ANR.
					STATE OF JAMMU AND
					KASHMIR TH SECRETARY,
					SOCIAL WELFARE
					DEPARTMENT, CIVIL
2.	RPLPA	39	2013	BIMLA DEVI	SECRETARIAT
				STATE TII.	BANSI LAL AND ORS.
3.	RPLPA	11	2015	P.M.G.S.Y.	STATE TILFOOD AND
١.			2016	DATESTA CIDICAL	SUPPLIES AND ORS.
4.	RPLPA	8	2016	BALDEV SINGH	KARTAR CHAND AND ORS.
5.	RPLPA	. 4	2017	J.K.P.S.C.	STATE TILHOME DEPTT.AND
			0015	CANDAX KIDAAD	ORS.
6.	RPLPA	14	2017	SANJAY KUMAR	U.O.I. TH. HOME SECY. AND
	DDI D	7	2018	AJIT KUMAR SINGH	ORS.
7.	RPLPA	7	2018	SINOIT	UNION OF INDIA
o	D D	2	2019	SUDESH KUMAR	TH.COMMANDANT
8.	RP		2019	M/S	
				J.K.ALUMINIUM	STATE THANDUDTRIES AND
				COMPANY AND	COMMERCE DEPTT.AND
9.	RP	45	2019	ORS.	ORS.
· · · · · · · ·	101	_		The state of the s	STATE OF JAMMU AND
		}			KASHMIR TH SECRETARY
10.	RP	104	2021	YASH PAL	HOME DEPTT AND OTHERS
					UNION TERRITORY OF
					JAMMU AND KASHMIR TH
	ļ		1		SECRETARY EDUCATION
11.	RP	21	2022	MANU KAPOOR	DEPTT AND OTHERS.
				U T OF J AND K	
				THITS	
		1		COMMISSIONER	
		1		SECRETARY TO	
				GOVT YOUTH SERVICES AND	
				SPORTS	
				DEPARTMENT	
12.	RP	114	2022	AND ANR	RAKI SIIARMA
14.		- 1 1-1	2022	UT OF JAND K TH	
				FINANCIAL	
				COMMISSIONER	
				ACS HOME DEPTT	
13.	RP	58	2023	AND OTHES	DALIP SINGII
		1		U.T. OF J AND K	
14.	RP	5	2025	AND ORS.	MANJEET SINGH AND ORS.
				U.T. OF J AND K	1111 A CVI I 3 INSUITS
15.	RP	6	2025	AND ORS.	VIKAS CHANDER
16.	RP	50	2021	SWARN KOUR	J AND K U.T. AND ORS.

Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"B"

Review Petitions assigned to Hon'ble Division Bench-II

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
				COMMISSIONER	NUCLOD ALLIMINIUM ICC
	1			CUSTOMS AND	M/S JSB ALUMINIUM IGC
1.	RP	13	2023	CENTRAL EXCISE	SIDCO SAMBA
				COMMISSIONER	
				CUSTOMS AND	
				CENTRAL EXCISE	M/S JSB ALUMINIUM IGC
2.	RP	97	2023	JAMMU	SIDCO SAMBA
					UNION TERRITORY OF
					JAMMU AND KASHMIR TH
					SECRETARY HOUSING AND
					URBAN DEV DEPTT AND
3.	RP	117	2021	USHA DEVI AND ORS.	OTHERS
					UNION TERRITORY OF
					JAMMU AND KASIIMIR TII
					SECRETARY HOUSING AND
			1	VINOD KUMAR	URBAN DEV DEPTT AND
4.	RP	37	2022	MEHRA	OTHERS
-r.				IL AND FS	
			1	TRANSPORTATION	
			Ì	NETWORK LTD	IRSHAD HUSSAIN AND
5.	RP	72	2022	KRISIINA BUBNA	OTHERS
J.	ICI'	1	-2022		STATE TILEDUCATION
6.	RPSW	5	2018	SURESH KUMARI	DEPTT.AND ANR.
·					U T OF J AND K TH
				JASVINDER SINGH	FINANCIAL COMMISSIONER
7.	RP	29	2024	AND OTHERS	HOME DEPTT AND OTHERS

Registrar Judicial High Court of J&K and Ladakh

Jammy Jammy